

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

6

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11-09-2020 AT 02.30 PM THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI.S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1230/2019 in MA/1009/2019
PETITION NUMBER : IBA/434/2019
NAME OF THE PETITIONER(S) : DEEPA VENKAT RAMANI (RP)
(SANTOSH HOSPITALS PVT LTD)
NAME OF THE RESPONDENT(S) : SANTOSH MAHALINGAM & 3 OTHERS
UNDER SECTION : 19,60(5) OF IBC 2016

ORDER

Ld. Counsel Mr. R. Venkatavaradan, Assisted by Mr. Chandramouli Prabhakar for RP/Liquidator, Ld. Counsel Mr. Saurabh Kalia & Ld. Counsel Mr. Karthik Seshadri for the Promoter and Ld. Counsel Mr. T. Sai Krishnan for Muthoot Fincorp. Ltd. is present.

It is represented that the Company Appeal [AT] [Insolvency] No.146 of 2020 is pending before the Hon'ble NCLAT and hence matter is adjourned to 12.11.2020 for hearing.

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[S. VIJAYARAGHAVAN]
Member (Technical)

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[R. SUCHARITHA]
Member (Judicial)